GOVERNMENT OF INDIA SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO:5163 ANSWERED ON:05.09.2011 JOBS TO DISABLED PERSONS Ajnala Dr. Rattan Singh;Dhurve Jyoti;Hussain Shri Syed Shahnawaz;Mahendrasinh Shri Chauhan ;Mitra Shri Somendra Nath;Sule Supriya

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Government has recently taken any steps for creating jobs for disabled persons, to improve their condition and life expectation in the country;

(b) if so, the State-wise, details thereof and the number of disabled persons likely to be benefited in the country particularly in the districts of Sabarkantha, Surat, Amareli and Vadodara of Gujarat;

(c) whether the Government has issued any directions to private sector also to create jobs for disabled persons; and

(d) if so, the response the Government has received from private sector?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRID. NAPOLEON)

(a) and (b) Section 33 of the Persons with Disability (Equal Opportunity, Protection of Rights and Full Participation) Act, 1995 provides for 3% reservation in Government employment, including 1% each for disabled persons suffering from (i) blindness or low vision; (ii) hearing impairment and (iii) loco motor disability or cerebral palsy.

Department of Personnel and Training (DOPT) has re-launched a special recruitment drive on 28-7-2011 for filling up all the backlog vacancies.

(c) & (d) No, Sir. However, a Scheme of Incentives to Employers in the Private Sector for providing Employment to persons with disabilities has been launched, w.e.f. 01.04.2008. Under this Scheme, the Government of India provides the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years, for persons with disabilities employees employed in the private sector on or after 01.04.2008, with a monthly salary upto Rs.25,000. Under the scheme, 317 (upto 30-06-2011) and 652 (upto 31-05-2011) persons with disabilities have been covered by Employees Provident Fund Organization and Employees State Insurance Corporation respectively.